

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1266(KB)2020
COMP.APPL/78(KB)2022,
COMP.APPL/64(KB)2021,
IA(COMPANIES.ACT)/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	UNION OF INDIA VS SHRI PARTHA CHAKRABORTI
UNDER SECTION	SEC 224 (5)

Appearance (via video conferencing/physically)

Ms. I. Pal, Adv.] for the SFIO

Ms. S. Roy, Adv.

Mr. D. Bhattacharjee, Adv.] for R-7

Mr. A. Banerjee, Adv.] for Applicant in IA 05 of 2021

Mr. A. Basak, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **30.07.2024**.

(Anamitra Pal)
Court Officer